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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	on Name of the Parties	
C.A. No.				M/s. / Mr.	
IA 102/17 in	-	For report of	Rule 6 of	Belthangady Taluk Rubber Groweri	
CP(IB)/ No.01/		IRP	IB	Marketing & Processing Co-op Ltd Vs.	
BB / 2017				Falcon Tyres Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1.	AGOS! R.BACJ.	1 = 00,000 to to to 1000 1	AM.	

The matter is listed today for filing the status report by IRP. IRP is present. He has filed the status report. Registry to verify and put up. Registry is also directed to put up note on the memo filed by the IRP.

List it on 08.11.2017.

MEMBER (J)

MEMBER (T)